THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/63/2013/40¥

Dated, Shillong 18 February, 2015.

ORDER

In continuation of order No. HCM.II/63/2013/6014 dated 17th December,2013, all purchases and tenders finalized by Tender Committee / Purchase Board shall be placed before a Committee of Hon'ble Judges comprising Hon'ble Mr Justice T Nandakumar Singh and Hon'ble Mr Justice S.R. Sen for final approval.

By Order,

REGISTRAR GENERAL

Dmarky 2/25

Memo No. HCM.II/63/2013/407A

Dated, Shillong 18 February, 2015.

Copy to :-

- 1. The Joint Registrar-cum-OSD in Hon'ble Chief Justice secretariat. High Court of Meghalaya, Shillong.
- 2. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice. High Court of Meghalaya, Shillong.
- 3. Officer-On-Special Duty, High Court of Meghalaya, Shillong.
- 4. The Deputy Registrar (Prcl), High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar (Estt/Judl), High Court of Meghalaya, Shillong.
- 6. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong, for necessary action.
- 7. The System Analyst, High Court of Meghalaya, Shillong, for uploading in the official website.
- 8. The Sr. Translator(i/c stationery), High Court of Meghalaya, Shillong.
- 9. The Court Officer, High Court of Meghalaya, Shillong.
- 10. Accountant-cum-cashier, High Court of Meghalaya, Shillong.

11. Office file.

Bmook 18/2/25

REGISTRAR GENERAL